

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO.3308
ANSWERED ON 5TH AUGUST, 2022**

PROMOTION OF AYUSH SYSTEM OF MEDICINES

3308. SHRIMATI SARMISTHA SETHI:

Will the Minister of **AYUSH** be pleased to state:

- (a) the details of the schemes launched by the Government to develop and encourage the Ayush system of medicine in the country, State/UT-wise;
- (b) the details of the targets fixed along with the achievements under centrally sponsored schemes implemented for the development and promotion of AYUSH during each of the last three years and the current year, State/UT-wise including Odisha; and
- (c) the details of funds allocated to each of the States including NGOs for this purpose during the said period?

ANSWER

**THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a): Ministry of Ayush is implementing the Centrally Sponsored Scheme of the National AYUSH Mission (NAM) through State/UT Governments for the development and promotion of AYUSH systems of medicine in the country and providing grant-in-aid to them as per the proposals received in their State Annual Action Plans (SAAPs). Further, the Ministry is also implementing the Central Sector Scheme for Promotion of Information Education and Communication (IEC) in AYUSH to create awareness regarding AYUSH systems of Medicine. This aims to reach out to all sections of the population across the country.

(b) & (c): Since, implementation of the centrally sponsored scheme of NAM comes under the purview of State/UT Governments, no State-wise specific targets have been fixed by the Central Government for the States/UTs. However, the resource pool allocated under NAM for each State/UT Government is communicated to them and accordingly, States/UTs are required to prepare their State Annual Action Plans (SAAPs) as per requirements in accordance with NAM guidelines. The State/UT-wise, detailed status of funds allocated during the last three years and the current year including Odisha is furnished in **Annexure**. Under NAM, there is no provision for financial assistance to NGOs.

Annexure

The details of funds allocated under NAM during the last three years and current year,
State/UT-wise

(Rs. in Lakhs)

Sl. No.	Name of States/UTs	2019-20	2020-21	2021-22	2022-23
		Allocated/released (Central share)	Allocated/released (Central share)	Allocated/released (Central share)	Allocated/released (Central share)
1	Andaman & Nicobar Islands	365.418	251.808	296.061	No funds have been released to the State/UT Governments during the current year till date.
2	Andhra Pradesh	1900.594	385.402	0.000	
3	Arunachal Pradesh	383.330	678.090	180.850	
4	Assam	1601.322	347.150	639.520	
5	Bihar	2661.298	516.535	1686.077	
6	Chandigarh	0.000	195.808	94.864	
7	Chhattisgarh	0.000	2691.066	841.309	
8	Dadra & Nagar Haveli and Daman & Diu	63.854	0.000	0.000	
9	Delhi	0.000	0.000	0.000	
10	Goa	118.651	65.988	218.988	
11	Gujarat	2229.691	244.011	466.926	
12	Haryana	2299.475	3034.422	647.702	
13	Himachal Pradesh	2045.892	494.940	1261.800	
14	Jammu & Kashmir	1848.539	2285.751	1313.105	
15	Jharkhand	1522.312	0.000	1309.765	
16	Karnataka	1791.709	2184.371	1821.460	
17	Kerala	1540.535	2337.588	1153.388	
18	Ladakh	0.000	0.000	187.454	
19	Lakshadweep	426.878	19.605	64.257	
20	Madhya Pradesh	4012.347	5608.633	3123.198	
21	Maharashtra	4308.643	0.000	0.000	
22	Manipur	907.075	571.720	170.040	
23	Mizoram	199.510	657.730	259.080	
24	Meghalaya	348.210	247.970	609.780	
25	Nagaland	950.580	1254.890	232.270	
26	Odisha	726.096	716.640	1075.380	
27	Puducherry	238.416	47.667	200.273	
28	Punjab	1155.493	89.770	527.280	
29	Rajasthan	1987.595	2276.400	3189.000	
30	Sikkim	330.593	350.440	99.300	
31	Tamil Nadu	1993.913	616.580	2348.268	
32	Telangana	934.178	0.000	3132.252	
33	Tripura	0.000	270.080	138.710	
34	Uttar Pradesh	7923.690	10373.858	13809.724	
35	Uttarakhand	825.340	656.458	2622.504	
36	West Bengal	1849.740	247.346	2118.045	
	Total	49490.917	39718.716	45838.630	